Port Blair, Chennai, Mumbai and Ahmedabad during August-September, 2002.

REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON EXTERNAL AFFAIRS

DR. L.M. SINGHVI (Rajasthan): Sir, I lay on the Table a copy (in English and Hindi) of the Twelfth Report of the Department-related Parliamentary Standing Committee on External Affairs (Thirteenth Lok Sabha) on Action Taken by the Government on the recommendations contained in the eleventh Report (Thirteenth Lok Sabha) of the Committee on Demands for Grants of the Ministry of External Affairs for the year 2003-2004.

REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON AGRICULTURE

प्रो. रामबख्श सिंह वर्मा (उत्तर प्रदेश)ः सभापित जी, मैं कृषि मंत्रालय (कृषि और सहकारिता विभाग) से संबंधित कृषि संबंधी संसदीय स्थायी समिति(तेरहवीं लोक सभा) के पैंतालीसवें प्रतिवेदन की एक प्रति(अंग्रेजी तथा हिंदी में)सभा पटल पर रखता हूं।

STATEMENTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON AGRICULTURE

प्रो. रामबख्श सिंह वर्मा (उत्तर प्रदेश)ः सभापित जी, मैं विभाग संबंधित कृषि संबंधी संसदीय स्थायी समिति (तेरहवी लोक सभा) के निम्नलिखित विवरणों की एक —एक प्रति(अंग्रेजी तथा हिंदी मे) सभा पटल पर रखता हूं:

(i) Statement showing further Action Taken by the Government on the recommendations contained in the Thirty-seventh Action Taken Report of the Department-related Parliamentary Standing Committee on Agriculture (2002) on the recommendations contained in the Thirty-second Report (Thirteenth Lok Sabha) on

- Demands for Grants (2002-2003) of the Ministry of Agriculture (Department of Animal Husbandry and Dairying).
- (ii) Statement showing further Action Taken by the Government on the recommendations contained in the Thirty-eigth Action Taken Report of the Department-related Parliamentary Standing Committee on Agriculture (2002) on the recommendations contained in the Thirty-third Report (Thirteenth Lok Sabha) on Demands for Grants (2002-2003) of the Ministry of Food Processing Industries.

RECOMMENDATIONS OF THE BUSINESS ADVISORY COMMITTEE

MR. CHAIRMAN: I have to inform Members that the Business Advisory Committee in its meeting held on Tuesday, the 16th December, 2003, allotted time for Government Legislative and other Business as follows:—

	Business	Time Allotted
(a)	Discussion on the Statutory Resolution seeking disapproval of the Prevention of Terrorism (Amendment) Ordinance, 2003 (No. 4 of 2003), promulgated by the President on the 27th October, 2003. Consideration and passing of the Prevention of Terrorism (Amendment) Bill, 2003, after it has been passed by Lok Sabha.	One Hour and Thirty Minutes (Tabe discussed together)
(a)	Discussion on the Statutory Resolution seeking disapproval of the National Tax Tribunal Ordinance, 2003 (No. 3 of 2003), promulgated by the President on the 16th October, 2003. Consideration and passing of the National Tax Tribunal Bill, 2003, after it has been passed by Lok Sabha Consideration and passing of the following Bills after they have been passed by Lok Sabha:—	One Hour and Thirty Minutes (To be discussed together)
	The Constitution (97th Amendment) Bill 2003	2 Hours

The Constitution (97th Amendment) Bill, 2003 2 Hours